## **PUBLIC NOTICE**

## [Pursuant section 75 of the LLP Act, 2008 and rule 37(3) of the LLP Rules, 2009]

## **GOVERNMENT OF INDIA**

MINISTRY OF CORPORATE AFFAIRS Office of the Registrar of Companies

Stock Exchange Building, 2nd Floor 683, Trichy Road, Coimbatore, Tamil Nadu, 641005, India

Public Notice No. ROCCBE/LLP – Rule 37(3)/FORM-24/2018/1

Date: 09.07.2018

Notice is hereby given under sub Rule (3) of Rule 37 of LLP Rules, 2009 that the names of the following Limited Liability Partnerships have been struck off from the Register and the said Limited Liability Partnerships stand dissolved:

SL .No	LLP Name	LLPIN	SRN
1	SASMA CONSULTANCY AND MANAGEMENT SERVICES LLP	AAE-1986	M05861729
2	BLUELANCE TECHNOLOGIES LLP	AAC-0457	M05833892
3	ZEN YOG LLP	AAB-7238	M05792395
4	MINAXY RETAILS LLP	AAB-3243	M05724786
5	TRIDENT HR PARTNERS LIMITED LIABILITY PARTNERSHIP	AAD-4252	M05705678
6	APIS GARMENTS & TEXTILES LLP	AAF-5863	M05607734
7	CADEM HRM SERVICES LLP	AAG-0360	M05465968
8	INTRICATE ARTISANS RETAIL SERVICES LLP	AAB-9878	M05020516
9	PRAVISH LINENS LLP	AAD-0474	M04895314
10	DREIDEL TECHNOLOGIES LLP	AAC-1645	M04827796
11	RAVI YUVARAJ EXIM LLP	AAB-3079	M04765251
12	FLAMEX INDIA GROOVED JOINTS LLP	AAC-3632	M04696639
13	MAHATRU POWER SOLUTIONS LLP	AAC-3529	M04492393
14	IVEB HEALTH & EDUCATION LLP	AAC-1029	M04408985
15	HAMSINI JEWELLERY LLP	AAF-4080	M04403168
16	APPZINGO TECHNOLOGIES LLP	AAC-9593	M04350336
17	CARBON FERRO FOUNDRY LLP	AAB-0278	M04301198
18	NANBARGAL PHARMA LLP	AAB-0777	M03790433

K.LATHA PARIMALA VADANA, ICLS REGISTRAR OF COMPANIES, TAMIL NADU COIMBATORE

के. लता परिमलावदना, आई.सी.एल.एस. K. LATHA PARIMALAVADANA, ICLS कम्पनी पंजीयक REGISTRAR OF COMPANIES तमिलनाडू, कोयवत्तूर TAMILNADU, COIMBATORE.